# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 410/2017 in O.A. No. 3455/2016 M.A. No. 168/2018 M.A. No. 169/2018 M.A. No. 170/2018 M.A. No. 2889/2017 M.A. No. 3334/2017 M.A. No. 3335/2017 M.A. No. 3336/2017

New Delhi, this the 16th day of April, 2018

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Pushpinder Singh Malik and Others .. Petitioners

(By Advocate : Shri D.K. Sharma)

#### Versus

- Ms. Varsha Joshi
  Commissioner,
  Delhi Transport Authority,
  5/9, Under Hill Road, Delhi-54.
- Shri S. Roy Wiswas
  Deputy Commissioner (Admin)
  Delhi Transport Authority,
  5/9, Under Hill Road, Delhi-54.

... Respondents

(By Advocate : None)

#### **ORDER (ORAL)**

### By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioners submits that the salaries of the applicants have been paid by the respondents upto February, 2018. 2. In the circumstances and in view of substantial compliance of the orders passed by this Tribunal, the CP is closed and notices are discharged. No costs.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

/Jyoti /